

[WWW.LIVELAW.IN](http://WWW.LIVELAW.IN)  
**THE HIGH COURT OF ORISSA, CUTTACK**

**OFFICE ORDER**

*Dated, the 4<sup>th</sup> February, 2022*

It is hereby notified for general information that in view of the Orders of Government of Odisha, vide No. 64/R & DM(DM) dated 5<sup>th</sup> January, 2022 of Office of the Special Relief Commissioner and No. GAD-COOD-MISC-0001-2018-2904/GEN dated 31<sup>st</sup> January, 2022 of G.A. & P.G. Department, it has been decided that the Benches of the High Court will function through **Hybrid mode** and the office of the High Court will function with full staff strength **w.e.f. 7<sup>th</sup> February, 2022** with the arrangements prevailing prior to the 10<sup>th</sup> January, 2022.

Usual practice of grant of certified copies will resume from 7<sup>th</sup> February, 2022.

All concerned are requested to cooperate with the said arrangements made with a view to containing the spread of COVID-19 and to follow the SOP issued in that regard.

**BY ORDER**

*[Signature]*  
4/2/2022

**REGISTRAR (JUDICIAL)**

**Memo No.** 1978 (150) / **Dtd. 4<sup>th</sup> February, 2022**

**Copy forwarded to:-**

1. All Officers of the Court;
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice;
3. All ADR-cum-Addl. Pr. Secretaries / Asst. Registrar-cum-Sr. Secretaries / Secretaries to the Hon'ble Judges of the Court;
4. All Superintendents of the Court;
5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court;
6. The Medical Officers of the Court;
7. Notice Board;

for information and necessary action.

*[Signature]*  
4.2.2022

**SPECIAL OFFICER (SPL. CELL)**

**Memo No.** 1979 (80) / **Dtd. 4<sup>th</sup> February, 2022**

**Copy forwarded to the :-**

1. Secretary General, Supreme Court of India, New Delhi;
2. Registrar General, All High Courts;
3. Chief Secretary to Govt. of Odisha, Bhubaneswar;
4. Advocate General, Odisha, Cuttack;
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar;
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar;
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar;
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar;
9. Director, Odisha Judicial Academy, Cuttack;
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack;
11. District & Sessions Judges.....(All) of the State;
12. Assistant Solicitor General of India for the High Court of Orissa;
13. President, High Court Bar Association, Cuttack;
14. Secretary, High Court Bar Association, Cuttack;
15. Commissioner of Police, Police Commissionerate, Bhubaneswar;
16. Deputy Commissioner of Police, Cuttack;

for information and necessary action.

  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No.** 1980 (08) / **Dtd. 4<sup>th</sup> February, 2022**

**Copy forwarded to:-**

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela;
2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar;
3. The Presiding Officer, State Education Tribunal, Bhubaneswar;
4. The Chairman, Sales Tax Tribunal, Cuttack;
5. The Member, 2<sup>nd</sup> MACT, Cuttack / Sambalpur / Berhampur;

for information and necessary action.

  
**SPECIAL OFFICER (SPL. CELL)**